

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 128
TO BE ANSWERED ON 30.11.2015

IMPLEMENTATION OF INDIRA AWAAS YOJANA

128. SHRI A.U.SINGH DEO:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has noted instances of ineligible beneficiaries under the Indira Awaas Yojana and if so, the details thereof for the last three years and the corrective action taken by Government;
- b) whether Government has introduced measures to ensure regular quality inspections and technical supervisions under the IAY, if so, the details thereof and if not, the reasons therefor; and
- c) whether Government envisages convergence between the IAY and MGNREGA and if so, the details thereof and timeline for its introduction and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a): The C&AG Report on Performance Audit of IAY 2008-13 has indicated certain cases where ineligible beneficiaries have been given assistance under the scheme during the period of the audit. The States have been directed to ensure these cases are verified and if the amount paid to the ineligible beneficiaries is found the same may be recouped to the IAY account. A statement indicating number of ineligible beneficiaries is given at Annexure-I.
- (b): IAY is implemented by State Government machinery where technical staffs are authorised to inspect quality of construction as well as completion of building.
- (c): Convergence of IAY with MGNREGA is being implemented since 2014-15. IAY beneficiaries are eligible for 90/95 mandays of unskilled labour for construction of the house.

Annexure: I

Table – 1 :Payment to ineligible beneficiaries:

Sl.No.	State	Beneficiaries
1	Andhra Pradesh	21
2	Goa	959
3	Gujarat	870
4	Haryana	485
5	Jammu & Kashmir	7,589
6	Jharkhand	5
7	Madhya Pradesh	7
8	Punjab	9
9	Rajasthan	77
10	Tamil Nadu	129
11	Uttar Pradesh	33
	Total	10,184

Table – 2 : Payment to beneficiaries having pucca houses:

Sl No.	State	Beneficiaries
1	Bihar	128
2	Haryana	40
3	Jammu & Kashmir	1,154
4	Karnataka	288
5	Rajasthan	4
6	Uttar Pradesh	22
7	Uttarakhand	10
8	West Bengal	8
	Total	1,654

Table – 3 : Payment to the same beneficiaries more than once:

Sl No.	State	Beneficiaries
1	Andhra Pradesh	4,809
2	Assam	513
3	Jammu & Kashmir	20
4	Jharkhand	134
5	Karnataka	6
6	Manipur	243
7	Uttar Pradesh	59
8	Uttarakhand	40
	Total	5,824